

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3578  
ANSWERED ON:16.04.2010  
SHARES IN UTI  
Sampath Shri Anirudhan

**Will the Minister of FINANCE be pleased to state:**

- (a) the break-up of shares held by Foreign Institutional Investors (FII), Domestic Institutional Investors (DII), proprietary clients and others in Unit Trust of India (UTI) as on date;
- (b) whether acquisition of shares by FII has taken place during the last three years; and
- (c) if so, the details thereof?

**Answer**

IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) The shareholding structure in UTI Asset Management Company as on March 31, 2010 is provided as under:

No. of Equity Shares % Of Shareholding		
State Bank of India along with its nominees	2,31,25,000	18.5%
Life Insurance Corporation of India along with its nominees	231,25,000	18.5%
Bank of Baroda along with its nominees	2,31,25,000	18.5%
Punjab National Bank	2,31,25,000	18.5%
T Rowe Price Global Investment Services Ltd.	3,25,00,000	26.0%
Total	12,50,00,000	100.0%

(b) M/s T Rowe Price Global investment Services Ltd has acquired 26% stake from State Bank of India, Life Insurance Corporation of India, Bank of Baroda and Punjab National Bank (6.5%from each) on January 20, 2010).

(c) As indicated in reply to part (b) above.